

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 366
ANSWERED ON 29/03/2022

ROADS UNDER PMGSY IN ASSAM

*366. SHRI KRIPANATH MALLAH:
SHRI DILIP SAIKIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features of the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) the number of projects and roads sanctioned under PMGSY Phase I and II in Assam during the last three years and the current year including Mangaldoi Parliamentary Constituency;
- (c) the funds sanctioned, allocated and utilized by the State in this regard during the said period;
- (d) the achievements made so far along with the details of pending works and the time by which the pending works are likely to be completed;
- (e) whether any time limit has been fixed for completion of roads and if so, the details thereof; and
- (f) the steps being taken by the Government for construction of roads to connect the far-flung areas and the tribal areas of Assam?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (f) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (f) of Lok Sabha Starred Question No. 366 due for answer on 29.03.2022

(a) Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories and some special areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), habitations with population 100 persons and above as per 2001 census are also covered.

The mandate of PMGSY has been subsequently widened to include new interventions. PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Km of the existing rural roads.

Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in 2016 for construction/upgradation of strategically important roads chosen in the 44 worst affected LWE districts and adjoining districts in the 9 affected States.

PMGSY-III was launched in 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals.

The main features of PMGSY are decentralized and evidence based planning, standards and specifications as per Indian Road Congress (IRC) and Rural Roads Manual, dedicated implementation mechanism at central, state and district levels, scrutiny of Detailed Project Reports (DPRs) at multiple levels, strong IT backbone for monitoring and implementation of the programme, three-tier quality management system, unbroken flow of funds, inbuilt mechanism for consultation with public representatives in planning, selection and monitoring of work etc.

(b) The details of projects sanctioned under PMGSY-I & II in Assam including Mangaldoi Parliamentary Constituency during the last three years and the current year are given at **Annexure-I**.

(c) The details of funds released and utilized by the State of Assam during the last three years and the current year is given at **Annexure-II**

(d) & (e) The details of road works and bridges sanctioned, completed and balance are given at **Annexure-III**. All the projects sanctioned under PMGSY-I & II are targeted for completion by September 2022. The implementation period of PMGSY-III is upto March 2025.

(f) All weather road connectivity to unconnected habitations was envisaged in PMGSY-I. For selection of eligible habitations, special relaxation has been given to North Eastern States, Tribal (Schedule V) areas and selected Tribal and Backward Districts (as decided by the Ministry of Home Affairs (MHA) where habitations of population of 250 or more (as per Census 2001) are eligible, as compared to the population of criterion of 500 or more in other states in general. Under the scheme, out of 13,747 eligible unconnected habitations approved in the state of Assam, 13,699 habitations have been provided with all-weather road connectivity. The timeline for completion for PMGSY-I work is September 2022.

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 366 for reply on 29.03.2022 regarding Roads under PMGSY in Assam

Details of road works sanctioned in Assam including Mangaldoi Parliamentary Constituency under PMGSY-I & II during the last three years and the current year as on 23rd March 2022

Assam

PMGSY-I

Year	Sanctioned		
	Roads (Nos.)	Road Length (km.)	Bridges (Nos.)
2018-2019	467	1,800.25	310
2019-2020	0	0	0
2020-2021	0	0	0
2021-22 (as on 23.03.2022)	0	0	0
Total	467	1,800.25	310

PMGSY-II

Year	Sanctioned		
	Roads (Nos.)	Road Length (km.)	Bridges (Nos.)
2018-2019	0	0	0
2019-2020	251	1,724.35	66
2020-2021	0	0	0
2021-22 (as on 23.03.2022)	0	0	0
Total	251	1,724.35	66
Grand Total PMGSY – I & II	718	3524.60	376

Mangaldoi Parliamentary Constituency*

PMGSY-I

Year	Sanctioned		
	Roads (Nos.)	Road Length (km.)	Bridges (Nos.)
2018-2019	14	40.61	11
2019-2020	0	0	0
2020-2021	0	0	0
2021-22 (as on 23.03.2022)	0	0	0
Total	14	40.61	11

PMGSY-II

Year	Sanctioned		
	Roads (Nos.)	Road Length (km.)	Bridges (Nos.)
2018-2019	0	0	0
2019-2020	29	162.44	7
2020-2021	0	0	0
2021-22 (as on 23.03.2022)	0	0	0
Total	29	162.44	7
Grand Total PMGSY – I & II	43	203.05	18

* Mangaldoi Parliamentary Constituency includes five districts of Assam namely Darrang, Baksa, Kamrup Rural, Nalbari and Udalguri.

Annexure-II

Annexure referred to in reply to part (c) of Lok Sabha Starred Question No. 366 for reply on 29.03.2022 regarding Roads under PMGSY in Assam

Details of funds released and expenditure made by Assam during last 03 financial years and current financial year:-

Rs. in crore

Year	Central Funds Released	Expenditure including State Share
2018-19	2542.76	2,413.64
2019-20	2401.88	3,628.93
2020-21	2516.62	2,600.19
2021-22 (as on 23.03.2022)	1591.50	2,344.60

Annexure referred to in reply to part (d) & (e) of Lok Sabha Starred Question No. 366 for reply on 29.03.2022 regarding Roads under PMGSY in Assam

Details of road works and bridges sanctioned, completed and balance in Assam under PMGSY-I,II& III as on 23rd March,2022

Assam

Sr. No.	District Name	Sanctioned			Completed			Balance*		
		Roads (Nos.)	Road Length (km.)	Bridges (Nos.)	Roads (Nos.)	Road Length (km.)	Bridges (Nos.)	Roads (Nos.)	Road Length (km.)	Bridges (Nos.)
1	Barpeta	446	1,533.22	168	384	1,438.73	124	62	82.21	44
2	Bongaigaon	225	678.68	40	215	663.04	38	10	15.38	2
3	Cachar	315	1,318.01	49	282	1,249.48	43	33	48.67	6
4	Darrang	258	960.38	48	233	925.46	44	25	31.52	4
5	Dhemaji	293	1,230.60	132	276	1,227.08	118	17	3.84	14
6	Dhubri	423	1,157.70	58	363	996.27	46	60	147.56	12
7	Dibrugarh	371	1,336.63	16	349	1,280.33	13	22	50.55	3
8	Goalpara	394	1,199.88	70	359	1,154.09	56	35	42.49	14
9	Golaghat	335	1,461.52	5	324	1,444.14	5	11	16.80	0
10	Hailakandi	122	471.55	7	112	446.81	7	10	22.66	0
11	Jorhat	401	1,253.94	25	372	1,198.26	18	29	51.42	7
12	Kamrup Rural	844	2,640.11	143	799	2,544.83	133	45	84.41	10
13	Karbi Anglong	274	1,206.49	30	263	1,194.01	20	11	4.38	10
14	Karimganj	276	963.17	54	268	929.29	52	8	29.08	2
15	Kokrajhar	230	794.40	34	224	784.87	33	6	8.83	1
16	Lakhimpur	320	1,272.05	116	302	1,232.27	103	18	33.76	13
17	Morigaon	288	993.41	19	265	956.79	14	23	35.26	5
18	N.C.Hills	85	533.62	8	66	476.80	3	19	53.00	5
19	Nalbari	253	813.80	21	226	744.22	21	27	69.99	0
20	Nowgaon	897	2,439.94	51	864	2,392.64	47	33	38.65	4
21	Sibsagar	565	1,474.59	34	532	1,431.91	29	33	25.55	5
22	Sonitpur	406	1,611.72	62	368	1,520.46	57	38	89.90	5
23	Tinsukia	386	1,525.78	30	371	1,480.36	29	15	36.05	1
24	Baksa	320	1,135.14	62	286	1,100.06	44	34	33.06	18
25	Chirang	148	588.51	49	144	581.02	46	4	6.72	3
26	Udalguri	186	876.49	81	139	857.75	61	47	18.70	20
Total		9,061	31,471.31	1,412	8,386	30,250.99	1204	675	1,080.43	208

*Balance road length is less than the difference of sanctioned and completed length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

Mangaldoi Parliamentary Constituency*

Sr. No.	District Name	Sanctioned			Completed			Balance**		
		Roads (Nos.)	Road Length (km.)	Bridges (Nos.)	Roads (Nos.)	Road Length (km.)	Bridges (Nos.)	Roads (Nos.)	Road Length (Km.)	Bridges (Nos.)
1.	Darrang	258	960.38	48	233	925.46	44	25	31.52	4
1.	Baksa	320	1,135.14	62	286	1,100.06	44	34	33.06	18
1.	Kamrup Rural	844	2,640.11	143	799	2,544.83	133	45	84.41	10
1.	Nalbari	253	813.80	21	226	744.22	21	27	69.99	0
1.	Udalguri	186	876.49	81	139	857.75	61	47	18.70	20
Total		1,861	6,425.92	355	1,683	6,172.32	303	178	237.68	52

* Mangaldoi Parliamentary Constituency includes five districts of Assam namely Darrang, Baksa, Kamrup Rural, Nalbari and Udalguri.

**Balance road length is less than the difference of sanctioned and completed length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.